

HIGH COURT OF TRIPURA
AGARTALA

NOTIFICATION

Dated, The 24th July, 2017.

Hon'ble The Chief Justice has been pleased to constitute the following committee to be known as the "Canteen Committee" to oversee the management of the Canteen in the High Court premises and such Committee shall consist of the following members, namely :-

COMMITTEE

Hon'ble Mr. Justice S.Talapatra	- Chairman
Shri S. Deb, President, High Court Bar Association	- Member
Registrar General	- Member
Registrar(Admn. P & M)	- Member Secretary
President, High Court Employees' Association	- Member

2. The Committee may either invite tenders or entrust the job to suitable person(s) / agency without inviting tender for running the Canteen and fix the rates of the items to be sold in the Canteen.


3. This is issued in supersession of Notification dated-03.12.2016 of this High Court.

(S.G.Chattopadhyay)
Registrar General

No.F.45(21)/HC/2016/~~13212~~-27 Dated, Agartala, The 24th July, 2017.

Copy to:-

1. The President, Tripura High Court Bar Association, Agartala.
2. The Registrar(Vigilance), High Court of Tripura, Agartala.
3. The Registrar(Judicial), High Court of Tripura, Agartala.
4. The Principal Secretary to His Lordship, Hon'ble the Chief Justice, High Court of Tripura, Agartala.
5. The Registrar(Admn.), High Court of Tripura, Agartala.
6. The Joint Registrar, High Court of Tripura, Agartala.
7. All Deputy Registrars, High Court of Tripura, Agartala.
8. The Secretary to the Hon'ble Mr. Justice S.Talapatra, High Court of Tripura, Agartala.
9. The Secretary to the Registrar General, High Court of Tripura, Agartala.
10. The Assistant Registrar (Court Officer Section), High Court of Tripura, Agartala.
- ✓ 11. The System Analyst, High Court of Tripura, Agartala for uploading the Notification in the official website.
12. Notification File No.F.44(11)-HC/2016.


25.7.17
Registrar General